

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:2707
ANSWERED ON:10.08.2010
SETTING UP OF CHILDREN'S FILM COMPLEX
Chavan Shri Harischandra Deoram

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Union Government has received any proposal from the Government of Pradesh to set up/construct a Children's Film Complex in their State;
- (b) If so, whether despite the initial approval of the scheme, it was discontinued;
- (c) If so, the details thereof and the reasons therefor;
- (d) whether the Government proposes to reconsider its earlier decision and sanction the project/ release the funds for the purpose;
- (e) if so, the details thereof and the time by which the said proposal is likely to be cleared; and
- (f) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (Dr. S. JAGATHRAKSHAKAN)

(a): No proposal has been received by the Central Government from the Government of Andhra Pradesh in the recent past for construction of Children's Film Complex in their State.

(b): Yes , sir

(c): The Andhra Pradesh Government had allotted 10 acres of land for Children's Film Complex at Hyderabad in 1995. A provision of Rs.10.00 crores was made in the 9th Five Year Plan for construction of the Complex on the allotted land and this was reduced to Rs.8.00 crore during mid-term appraisal of the 9th Plan. However, construction could not be started as the area was part of an area declared as "Heritage Precincts" and no permission for change of land use was given by Hyderabad Urban Development Authority. Subsequently, the Government of Andhra Pradesh allotted alternative land to Children's Film Society, India (CFSI). However, keeping in view the recommendations of the Expenditure Reforms Commission (ERC) to wind up CFSI, this matter relating to construction of a permanent Complex of CFSI at Hyderabad at such a substantial investment was reconsidered and dropped. Therefore, this proposal was not included in the 10th Plan.

The proposal had been reviewed again by Government of Andhra Pradesh, and it had been decided to take up construction of Children's Film Complex by them through A.P. Industrial Development Corporation Ltd. as Public Private partnership model for which an alternate land measuring 10.17 acre was allotted by Government of A.P. This too was subsequently withdrawn by Government of A.P. vide G.O No.Ms.No.120 dated 11.12.2007.

(d): No such proposal is under consideration of the Government.

(e): & (f): Do not arise.